



## MEDIATION CENTRE

Rajasthan State Legal Services Authority

Rajasthan High Court Old Campus, Jaipur Bench, Jaipur

(Phone: 0141-2227481,2227555,2227602 FAX, 2385877 Help Line 15100)

(Website- [www.rlsa.gov.in](http://www.rlsa.gov.in) Email Address [rj-slsa@nic.in](mailto:rj-slsa@nic.in), [rslsajp@gmail.com](mailto:rslsajp@gmail.com))

### Cause List Date 06.12.2017

S.No.	Name of Mediator	Cases Title	Name of petitioner Advocate	Name of Respondent Advocate
1	Hon'ble Mr. Justice (Retd.) Guman Singh	SB. Criminal Writ No. 23012017 Badri Narayan Vs. <b>Suman</b> Jangid	Satyavrat & Pranav	Meenakshi <b>Pareek</b>
2	Sh. G.K. Garg, Advocate	SB. Civil Transfer Application No. 16112016 Surbhi <b>Bansal</b>	Dharmendra Agarwal	Amitabh Vijay Wargia
3	Sh. Vinodi <b>Lal</b> Mathur Advocate	SB. Arbitration Application No. 4812017 & <b>47/2017 M/s</b> Arohi Construction Vs. <b>M/s</b> Kohinoor Decorator <b>Pvt.</b> Ltd.	JP. Gargey	<b>Amit Gupta</b>
4	Sh. Mohd. Hanif RHJS (Retd.)	SB. Civil Regular First Appeal No. 18012017 & 42012016 <b>Ikbal</b> Singh Vs. Sharda Devi	Saransh Saini	<b>Amit Jindal/</b> Ashindra Gautam
5	Sh. O.P. <b>Sharma-II</b> RHJS (Retd.)	SB. Cr. Revision Petition No. 131012017 Anil Vs. Smt. Vandana <b>Yadav</b>	<b>Hemant</b> Gupta	Anil <b>Yadav</b>
6	Sh. Vikas Jain Advocate	SB. Cr. Revision No. 172112017 <b>Puneet</b> Bhandari Vs. State	Jitendra Mishra	VS. Godara, <b>PP</b>
7	Sh. <b>Swaraj</b> Sharma Advocate	<b>S.B.</b> Cr. Writ No. 30712017 Pritiben <b>Patel@Priti Patel</b> Vs. State	Anuroop <b>Singhi</b>	Rinesh <b>Gupta</b>
8	Sh. Ashok Sharma Advocate	SB. Cr. Revision No. 77612016 <b>Naveen</b> Kumar Vs. Smt. Jyoti	<b>Rajendra</b> Soni	Mohit Gupta

Learned Advocates are requested to get such matters referred to Mediation Centre, which in their opinion can be mutually settled by the parties on persuasion by trained Mediators, especially the matters arising out of matrimonial family disputes - divorce petitions, maintenance, custody of children, suit for injunction **and/or** declaration, partition, specific performance, recovery of possession, money suits, disputes between the landlord and tenant, Negotiable Instruments Act, Company matters and the matters of like nature. Learned Advocates may also provide the list of such cases to the Deputy Registrar (Judicial) Rajasthan High Court, Bench at Jaipur.

By Order

  
(Toshita Malani)

Full Time Secretary, RHCLSC  
Mediation Centre,  
Rajasthan High Court  
Jaipur

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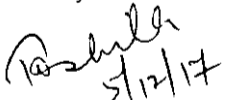
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### Cause List Date 07.12.2017

S.No.	Name of Mediator	Cases Title	Name of petitioner Advocate	Name of Respondent Advocate
1	Hon'ble Mr. Justice (Retd.) S.C. Mittal	S.B. Cr. Revision Petition No. 171/2017 Prabhu Dayal Vs. Smt. Sunita @ Diviya	Rajneesh Gupta	Pradeep Mathur
2	Sh. Suresh Pareek, Sr. Advocate	S.B. Cr. Revision No. 46712016 & 26712016 Smt. Punita Kalra Vs. State	CC. Ratnu	A.D. Khan
3	Sh. Vinodilal Mathur Advocate	D.B. Civil Misc. Appeal No. 4575/2017 Smt. Radha Vs. Manoj Saraf	R.P. Garg	Ashvin Garg
4	Sh. OP. Sharma-I RJS (Retd.)	DB. Civil Misc. Appeal No. 3034/2014 Mukesh Sharma Vs. Smt. Madhubala	Jai Prakash Gupta	Padam Singh
5	Sh. Ajay Kumar Bajpai, Advocate	S.B. Civil Writ Petition No. 14695/2017 Shimbhu Dayal Sharma Vs. Smt. Kishvar Sultana Mewada And Others	Mr. Abhi Goyal	Mr. Rajneesh Gupta
6	Sh. Ravi Bhojak Advocate	S.B. Cr. Revision No. 1352/2017 Om Prakash Vs. Sunita	Naval Singh Sikarwar	R.R. Gurjar, PP
7	Sh. Sudesh Bansal, Advocate	S.B. Criminal Revision Petition No. 1687/2017 Shailendra Sharma Vs. Smt. Anukriti Sharma	Mr. Rajat Ranjan	AD. Khan
8	Ms. Raj Sharma Advocate	SB. Cr. Revision No. 410/2017 Daya Shankar Vs. Smt. Gayatri Devi	Satyam Khandelwal	Ajay Shukla
9	Sh. Swaraj Sharma Advocate	S.B. Cr. Misc. Petition No. 1682/2017 Nitesh Singhania (Agarwal) Vs. State	Prateek Kasliwal	Ashvin Garg
10	Sh. Ashwani Chobisa Advocate	S.B. Cr. Revision No. 28112017 Nirmal Tejan Vs. State	Sandeep Pathak	M.S. Gautam
11	Smt. Sumati Bishnoi Advocate	S.B. Cr. Revision No. 1000/2017 & 704/2017 Reena Chaudhary Vs. Jagdish Jat	Sajid Ali	Dharmendra Sharma
12	Sh. Ashok Sharma Advocate	D.B. Civil Misc. Appeal No. 3035/2017 & 3036/2017 Prabhu Dayal Soni Vs. Smt. Sunita Alias Divya	Rajneesh Gupta	Pradeep Mathur

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### Cause List Date 08.12.2017

S.No.	Name of Mediator	Cases Title	Name of petitioner Advocate	Name of Respondent Advocate
1	Hon'ble Mr. Justice (Retd.) S.K. Garg	S.B. Civil Misc. Appeal No. 36212017 Chandrakala Vs. Ashok Kumar	Bipin Gupta	Sanjay Gangwar
2	Hon'ble Mr. Justice (Retd.) SK Garg	S.B. Civil Appeal No. 581/2006 Roshan Lal Vs. Ornprakash	Shail akash Sharma	SK Gupta
3	Hon'ble Mr. Justice (Retd.) SK Garg	S.B. Civil Second Appeal No. 237/2017 Pradeep Kumar Vs. Nirmal Kumar	Anoop Dand	Vipul Jeman
4	Sh. Aieet Bhandari. Advocate	S.B. Civil First Appeal No. 15912015 Vishnu Sharna Vs. Ramesh Kumar Sharma	Nitesh Sharma	V K Tamolia
5	Sh. Vinodilal Mathur, Advocate	S.B. Cr. Misc. Petition No. 523/2017 In S.B. Cr. Misc. Petition No. 444412017 Omprakash Vs. State	Sh.R. K Agarwal	Sh. Ajay kumar Jain
6	Sh. Ramavatar Sharma, RHJS (Retd.)	S.B. Execution First Appeal No. 6/2014 Pandit Radhey Shyam Rao Vs. Dilip Kumar	Arvind Gupta	Ashok Sharma
7	Sh. Ramavatar Sharma, RHJS (Retd.)	S.B. Civil Second Appeal No. 121/2015 Bhagwan Das Ors. Vs. Srichand	GK Garg	Sh. N.K. Maloo
8	Sh. Ramavtar Sharma, RHJS (Retd.)	SB. Civil Misc. Appeal No. 5129/2016 Arvind Kumar Sharma Vs. Smt. Veena Sharma	Mr. J.P. Goyal	Ms. Sanya Agarwal
9	Sh. P.K. Kasliwal Advocate	S.B. Civil First Appeal No. 184/1997 Laddu Lal Vs. Laddu Lal Jain	N.K. Maloo	JP. Goyal
10	Sh. PK Kasliwal Advocate	S.B. Cr. Misc. Petition No. 4291/2016 Pankaj Kumar Jain Vs. State	CC Ratnu	NS Dhakad, PP
11	Sh. J.P.Gupta Advocate	S.B. Civil Second Appeal No. 126/2015 Bashir Through Lrs & others Vs. Smt. Mariyam Bai Through Lrs.	Arvind Bhardwaj	Amit Dadhich
12	Sh. Ashwani Chobisa Advocate	S.B. Cr. Misc. Petition No. 1164/2017 Rahul Soni Vs. State	Anuroop Singhi	Vijay Choudhary
13	Sh. Hari Kishan Sharma, Advocate	S.B. Cr. Revision Petition No. 1086/2015 Rakesh Agarwal Vs. State	Nemi Chand Choudhary	Satish Pachori
14	Ms. Raj Sharma Advocate	S.B. Cr. Misc. Petition No. 1159/2017 Dharmendra@Sonu Vs. State	Rahul Agarwal	J.P. Gupta

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